

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH BENCH

COURT No.1

(through hybrid mode)

ITEM No. 115

C.P. (IB)/2(CH)2024

IN THE MATTER OF:-

Srex Engineers Pvt. Ltd.

...Petitioner

Versus

Acme Cleantech Solutions Private
Limited

...Respondent

Under Section: 9, IBC 2016

Order delivered on 18.04.2024

CORAM:

**SH. UMESH KUMAR SHUKLA
MEMBER (TECHNICAL)**

**SH. HARNAM SINGH THAKUR
MEMBER (JUDICIAL)**

PRESENT:

For the petitioner : Ms. Ankita Bajpai, Advocate

For the respondent : Mr. Karan Kaushal, Advocate

ORDER

Reply has been filed vide Diary No.3088/2 dated 01.03.2024. The same is taken on record. Affidavit of service has been filed by ld. counsel for the petitioner vide Diary No.3088/1 dated 02.04.2024. The same is also taken on record. Ld. counsel for the petitioner is directed to file the rejoinder within one week with a copy in advance to the counsel opposite. Let the matter be listed on 06.06.2024.

Sd/-

**(UMESH KUMAR SHUKLA)
MEMBER (TECHNICAL)**

Tanvi

Sd/-

**(HARNAM SINGH THAKUR)
MEMBER (JUDICIAL)**